

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2476**

TO BE ANSWERED ON THE 3RD DECEMBER, 2019/ AGRAHAYANA 12, 1941 (SAKA)

UPDATION OF NPR

2476. SHRI K. MURALEEDHARAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is considering to update the National Population Register (NPR) as it helps in tracking criminal activities and better planning and execution of Government schemes;

(b) if so, the details thereof;

(c) whether the NPR exercise is different from the census and is not linked to the National Register of Citizens;

(d) whether it is true that the Government would spend about Rs. 12,000 crore on preparation of the NPR and census; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): On the recommendation of Group of Ministers, constituted to review the national security system, Section 14A prescribing compulsory registration of every citizen of India, was inserted in the Citizenship Act, 1955 w.e.f. 03.12.2004. In pursuance of sub rule (4) of rule 3 of the Citizenship (Registration of Citizens and Issue of National Identity Card) Rules, 2003, framed under the Citizenship Act, 1955, the Central Government prepared National Population Register in 2010 and updated it in 2015. Now, it is proposed

to prepare and update the Population Register from 1st April, 2020 to 30th September, 2020 along with the first phase i.e. Housing & Houselisting Operations of Census 2021. Census is conducted under the Census Act, 1948.

(d) & (e): It has been estimated that an amount of Rs. 8754.23 crore for conducting Census 2021 and Rs. 3941.35 crore for updating National Population Register would be required.
